

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH
ABSTRACT**

**Judicial Service - Junior Civil Judges - Transfers and Postings - ORDERS -
ISSUED.**

ROC.NO.3407/2016-B.SPL.

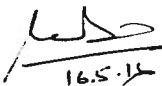
NOTIFICATION NO.633-B.SPL.

DATED:16.05.2016

The High Court is pleased to order the following Transfers and Postings:-

1. Kum. G.Govinda Lakshmi, Junior Civil Judge, Utnoor, Adilabad District, is transferred and posted as IV Addl. Junior Civil Judge (Juvenile Court), Warangal, VICE Smt. V.Saradha Devi, transferred.
2. On relief, Smt. V.Saradha Devi, IV Addl. Junior Civil Judge (Juvenile Court), Warangal, is transferred and posted as Prl. Junior Civil Judge, Warangal (Post kept vacant).
 - i) Kum. G. Govinda Lakshmi, will immediately handover charge of her post to the Special Judicial Magistrate of First Class, Excise Court, Adilabad, and proceed to her new station and shall take charge of her post from Smt. V.Saradha Devi.
 - ii) The Special Judicial Magistrate of First Class, Excise Court, Adilabad will be in full additional charge of the post of Junior Civil Judge, Utnoor, until further orders.
 - iii) Smt. V.Saradha Devi, on relief by her successor shall take charge of her post from I Addl. Junior Civil Judge, Warangal.

NOTE: The Order placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving/joining duty.


16.5.16

REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships kind perusal)

3. The Registrars, and District Judge (Enquiries), High Court of Judicature at Hyderabad.
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the High Court's Notification in the High Court's Official Website)
5. The Accountant General, Andhra Pradesh, Hyderabad
6. The Secretary, Law (L.A.& J-Courts.C) Department, Government of Telangana Hyderabad.
7. The Secretary, Law (L.A.& J-Courts.C) Department, Government of Andhra Pradesh, Hyderabad.
8. The Director of Treasuries and Accounts, Hyderabad
9. The Director, Andhra Pradesh Judicial Academy, Secunderabad
10. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
11. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
12. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, Hyderabad
13. The Prl. District and Sessions Judges, Adilabad and Warangal.
14. The I Addl. District and Sessions Judges, Adilabad and Warangal.
15. The Junior Civil Judge, Utnoor, Adilabad District.
16. The Special Judicial Magistrate of First Class, Excise Court, Adilabad.
17. The Prl. Junior Civil Judge, Warangal.
18. The I Addl. Junior Civil Judge, Warangal
19. The IV Addl. Junior Civil Judge (Juvenile Court), Warangal
20. The District Treasury Officers, Adilabad and Warangal.
21. The Sub Treasury Officer, Utnoor, Adilabad District.

22. **THE SECTION OFFICERS:-**
(a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Judicature at Hyderabad.